

National Company Law Tribunal

Allahabad Bench

CP NO. 126/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: M/s Seemant Vastu Prakashan Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies Act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Applicant	Anil K.
2.	Krishna Dev Vyas	Adv.	ROC	DF

CP No.126/ALD/2017

Sh. Anil Kumar PCS, for the petitioner. Advocate, Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur. Argument in respect of the present petition are heard. The petitioner company is advised to file a better affidavit, clarifying that it is not falling within the purview of a Shell Company.

A copy of such affidavit may be forwarded to the Central Govt. Standing Counsel. The matter will be heard thereafter on its merit.

The matter to be listed on 10<sup>th</sup> January, 2018.

Dated: 11.12.2017

H.P. Chaturvedi, Member (Judicial)

Typed by:  
Md. Zaid  
(Stenographer)